

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 1685/2004
MA 1433/2004

New Delhi, this the 16th day of July, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

1. Gopal, S/o Sh. Ram Sahai
2. Nirbhay, S/o Sh. Hori Lal
3. Virendra Kumar, S/o Sh. Man Singh
4. Ravi Kumar, S/o Sh. Harmukh
5. Bal Krishna, S/o Sh. Man Singh
6. Pintoo, S/o Sh. Tikam Chand

...Applicants

(By Advocate Sh. Yogesh Sharma)

V E R S U S

Union of India through

1. The Secretary
Ministry of Railway
Railway Bhawan, New Delhi.
2. The Divisional Railway Manager
West-Central Railway,
Kota Division, Kota.
3. The Railway Parcel Handling Contractor
C/o Parcel Office, Railway Station
West Central Railway, Kota.

...Respondents

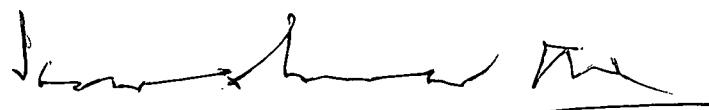
O R D E R (ORAL)

Shri Sarweshwar Jha,

Ld. counsel for the applicants has at the very outset submitted that the case of the applicants is squarely covered under the decision as given in OA 122/2004 on 16-1-2004, a copy of which is placed at Annexure A-4. He has, therefore, submitted that similar directions may be given to the respondents to carry out verification of the claims of the applicants to find out whether their cases are identical and similar to those who have been covered under the aforesaid judgement and their letter dated 23-12-2003 and to consider their cases also if, on such verification, they are found to be similarly and identically placed.

2. Having considered the submissions of the applicants and also as pleaded by their ld. counsel, I dispose of this OA with directions to the respondents to

carry out the necessary verification of what has been claimed by the applicants and to see whether their case are identical and similar to the ones as have been decided by this Tribunal vide OA No.122/2004 on 16-1-2004 and other cases as referred to at Annexure A-5 and the decisions referred to therein. With this, this OA stands disposed of at the admission stage itself.



(Sarweshwar Jha)
Administrative Member

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